

**Dr. P. S. Deshmukh:** May I know what notice the Ministry of Home Affairs has taken of the fact that innumerable colleges in the country have switched over to the regional languages as the media, and in many cases it is Hindi?

**Mr. Speaker:** He is giving information.

**Dr. P. S. Deshmukh:** That is not giving information, Sir. I beg to differ from you.

**Mr. Speaker:** Order, order. Yes, Mr. Chacko.

**Shri P. T. Chacko:** From the answer to part (a), are we to understand that persons who do not know Hindi will not be admitted in the Indian Police?

**Dr. Katju:** No, no. So far as the competitive examination is concerned Hindi is not a subject for examination. But when the candidates have once been selected and they are probationers, they are taught Hindi and before they are actually passed out they are examined as to whether they can speak Hindi, write Hindi and can carry on business in Hindi.

**Seth Govind Das rose—**

**Mr. Speaker:** I think it will be better if the hon. Member refers to the exhaustive statement which I distinctly remember Rajaji made in this House. It was a long statement giving all possible reasons.

सेठ गोविन्द दास : अध्यक्ष महोदय,  
मुझे उसी स्टेटमेंट के सम्बन्ध में एक बात  
पूछनी थी ।

[Seth Govind Das: Sir, I had to ask something with regard to the same statement.]

**Mr. Speaker:** I am going to the next question.

#### SCHEDULED TRIBES

\*506. **Dr. Ram Subhag Singh:** Will the Minister of Home Affairs be pleased to state the total amount of money which has been sanctioned by Government for the welfare of Scheduled Tribes during the year, 1952-53?

**The Minister of Home Affairs and States (Dr. Katju):** The budget provision during the current year is 180 lakhs. The distribution of this sum among the different States is under examination.

**Dr. Ram Subhag Singh:** May we know whether there is any plan for utilising this money?

**Dr. Katju:** What does the hon. Member mean by plan?

**Dr. Ram Subhag Singh:** In what way is this money going to be spent?

**Dr. Katju:** The different State Governments are asked to send in their estimates of their requirements. Generally, these estimates are for substantially large sums and then we allocate money as between the different States from among the sums included in the Budget for this purpose. The main function of expending those sums, together with the sums which may be allotted by the State Governments themselves, is that of the State Governments. As the House will probably remember, there is a Commissioner who has been appointed and he is there to give general advice and to be of such assistance as he can.

**Dr. P. S. Deshmukh:** Is there any Central body which will examine this scheme, or is it merely left to the Commissioner?

**Dr. Katju:** There is no Central body up till now. It is done by the Chief Commissioner in the Department of Government concerned.

**Shri Brohmo-Choudhury:** Out of the total amount, may I know how much has been allotted for being spent on the development of Assam tribals?

**Dr. Katju:** For the Assamese, the ceiling fixed is Rs. 37 lakhs—Rs. 10 lakhs for plains tribal areas and Rs. 27 lakhs for autonomous hill districts.

श्री गणपति राम : क्या माननीय मंत्री  
महोदय यह बतलाने की कृपा करेंगे कि  
शेड्यूल्ड कास्टस की जनता के लिये भी  
इस प्रकार का कोई प्राविजन है और कोई  
फंड रक्खा गया है ?

[Shri Ganpati Ram: May I know if there is also any such provision for the welfare of the scheduled castes and if any sum has been set apart for that purpose?]

**Dr. Katju:** I am not quite sure. This is about scheduled tribes.

**Shri Natawadkar:** May I know whether it is a fact that the Government of Bombay refused to accept a Central grant sanctioned for the welfare of tribes on certain grounds last year?

**Dr. Katju:** I should require notice of that question.

**Shri Velayudhan:** May I know, Sir, whether any plan is envisaged by the Central Government regarding the expenditure in the various States?

**Dr. Katju:** I venture to give a full explanation, namely, that the Chief Commissioner gives general advice and sees that the money is spent in a well coordinated manner. Otherwise the responsibility is that of the Central Government.

**Shri S. C. Samanta:** May I know the split-up of the sum of Rs. 180 lakhs according to tribal areas?

#### ELECTRIC TROLLEY

\*507. **Sardar Hukam Singh:** (a) Will the Minister of Communications be pleased to state whether any Battery driven electric trolley for carrying mail bags has been purchased and put to use at any place in India?

(b) If so, what was the cost incurred?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) Rs. 6,300.

**Sardar Hukam Singh:** May I know where this experiment is to be first tried?

**Shri Raj Bahadur:** Lucknow railway station.

**Sardar Hukam Singh:** Have Government any idea of the saving in expenditure that would be effected by this trolley?

**Shri Raj Bahadur:** It is yet in an experimental stage but it is estimated that the salary of two porters will be saved as a result of this mechanisation.

**Sardar Hukam Singh:** Will the use of the trolley expedite service: if so, to what extent?

**Shri Raj Bahadur:** Obviously, it will.

**Dr. P. S. Deshmukh:** Is not there such a trolley in the Nagpur Aerodrome?

**Shri Raj Bahadur:** Not a battery driven one: the question relates to a battery driven trolley.

#### CENTRAL TRACTOR ORGANISATION

\*508. **Sardar Hukam Singh:** (a) Will the Minister of Food and Agriculture be pleased to state what was the area of Kans-infested land reclaimed during the year 1951-52 by the Central Tractor Organisation?

(b) What was the area of land ploughed by the C.T.O. during the said year?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (b). During the reclamation season of 1951-52 the Central Tractor Organisation has reclaimed, up to 25th May, 1952, 2,10,000 acres of Kans infested land. In addition, an area of 19,901 acres of jungle land was cleared out of which 17,667 acres were prepared for receiving seed.

**Sardar Hukam Singh:** Can the hon. Minister give any estimate of the additional production of food grains that is expected from this reclamation?

**Shri Kidwai:** I am not prepared to give any off-hand answer. When the reclaimed land is brought under cultivation, necessarily there will be some increase in food production.

**Sardar Hukam Singh:** What is the number of tractors employed for this reclamation?

**Shri Kidwai:** I will require notice of that question.

**Sardar Hukam Singh:** Were they all new tractors; or tractors received from the American army disposals?

**Shri Kidwai:** This question does not relate to what tractors were used and where they came from.

**Sardar Lal Singh:** Is there any private organisation engaged in reclamation working side by side, which can give us a comparative idea of efficiency of work and cost.

**Shri Kidwai:** This question relates to acreage of land reclaimed; not about the cost of operation.

पंडित सी० एन० मालवीय : क्या माननीय मंत्री यहोदय यह आंकड़े बता सकेंगे कि जो रकबा रिकलेम हुआ है उस में से कितना रकबा ऐसा था जो काश्त करारों के पास था और कितना ऐसा था जो गवर्नमेन्ट के कब्जे में था ?

[**Pandit C. N. Malviya:** Will the hon. Minister be able to tell how much of the reclaimed area was under the possession of the cultivators and how much under the possession of the Government before being reclaimed?]